

Filing under clause (ca) of sub-regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons)  
Regulation 2016

Sl. No.	Category of creditor	Summary of claims received		Summary fo claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0		0	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0		0	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	15689470	1	15689470	0	0	0	4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)	1	550000	0	0	0	550000	0	6	
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	
8	Operational Creditors (other than Workmen & Employees and Government Dues)	0	0	0	0	0		0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	18	73092692.58	15	48368816	0	24723876.36	0	9	
<b>Total</b>		<b>20</b>	<b>89332163</b>	<b>16</b>	<b>64058286</b>		<b>25273876.4</b>			



## Annexure - 2

Name of the Corporate Debtor : Samtex Desinz Pvt Ltd Date of commencement of CIRP : 2.09.2021 List of creditors as on :15.01.2022

## List of unsecured financial creditors belonging to any class of creditors

Amount in Rs.

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of Contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in COC					
	Nil	NA	Nil	Nil	NA	NA	NA	NA					

**Annexure - 3**

**Name of the Corporate Debtor : Samtex Desinz Pvt Ltd Date of commencement of CIRP : 2.09.2021 List of creditors as on : 15.01.2022**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

**Amount in Rs.**

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of Contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in COC					
	Nil		0	0						0	0	0	0	

## Annexure - 4

Name of the Corporate Debtor : Samtex Desinz Pvt Ltd Date of commencement of CIRP : 2.09.2021 List of creditors as on :15.01.2022

## List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Amount in Rs.

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of Contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in COC					
1	Orator Marketing Pvt Ltd	22-09-2021	1,56,89,470	1,56,89,470	Financial Creditor	0	No	100	0	0	0	0	

**Annexure - 5**

**Name of the Corporate Debtor : Samtex Desinz Pvt Ltd Date of commencement of CIRP : 2.09.2021 List of creditors as on :15.01.2022**

**List of operational creditors (Workmen)**

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of Contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in COC					
	Nil	NA	0	0	NA	NO	NA	0	0	0	0	

**Annexure - 6**

**Name of the Corporate Debtor : Samtex Desinz Pvt Ltd Date of commencement of CIRP : 2.09.2021 List of creditors as on :15.01.2022**

**List of operational creditors (Employees)**

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of Contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in COC					
1	Om Prakash	27-09-2021	5,50,000	0	Employee	No	0	0	0	0	0	Non submission of sufficient documents and as per books Rs. 55,600/- is payable by him to CD
	Total		5,50,000				0	0	0	0	0	

**Annexure - 7**

**Name of the Corporate Debtor : Samtex Desinz Pvt Ltd Date of commencement of CIRP : 2.09.2021 List of creditors as on : 15.01.2022**

**List of operational creditors (Government Dues)**

Sr. No.	Name of creditor	Details of claim		Details of claim				Amount Contingent claim	Amount of mutual dues, that may be set-off	Amount under verification	Amount not admitted	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in COC					
	Nil		0	0	Nil		0	0	0	0		
			0				0	0	0	0		

## Annexure - 8

Name of the Corporate Debtor : Samtex Desinz Pvt Ltd Date of commencement of CIRP : 2.09.2021 List of creditors as on : 15.01.2022

Sr. No.	Name of creditor	Details of claim		Details of claim admitted						Amount in Rs.			Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in COC	Contingent claim	Amount of mutual dues, that may be set off	Amount of claim not admitted		Amount under verification
1	M/s Sri Balaji Enterprises	19-09-2021	767316.00	-	Operational Creditor	0	0	NA	0	0	0	767316.00		The claim has been rejected based on dispute between the Corporate Debtor and claimant and books of accounts of Corporate Debtor shows nothing payable to the claimant
2	Sunny Jain	22-09-2021	75000.00	75000.00	Operational Creditor	0	0	No	0	0	0	0		
3	STM & Associates	22-09-2021	94400.00	0.00	Operational Creditor	0	0					94400.00		Claim has been withdrawn by the claimant
4	Delhi Colour & Chemicals Co.	13-10-2021	1214631.00	1101524.00	Operational Creditor							113107.00		Partly admitted on basis of supporting documents
5	Hind Dye Sales Corporation	30-09-2021	2773689.00	2494056.00	Operational Creditor							279633.00		Partly admitted on basis of supporting documents
6	Amba Prasad Jadavjee and Company	09-10-2021	1689297.00	1514117.00	Operational Creditor							175180.00		Partly admitted on basis of supporting documents
7	Chroma Textile Solutions	22-10-2021	903702.00	827358.00	Operational Creditor							76344.00		Partly admitted on basis of supporting documents
8	Fibro Auxichem	29-09-2021	3342698.00	3049043.00	Operational Creditor							293655.00		Partly admitted on basis of supporting documents
9	New India Colour Company Limited	09-10-2021	9634957.00	9498576.00	Operational Creditor							136381.00		Partly admitted on basis of supporting documents
10	Renuka Industries	24-09-2021	1007012.00	896682.00	Operational Creditor							110330.00		Partly admitted on basis of supporting documents
11	Tex Chem	29-09-2021	3194465.00	2731959.00	Operational Creditor							462506.00		Partly admitted on basis of supporting documents
12	Tex India Enterprises Pvt Ltd	05-10-2021	2006983.36	-	Operational Creditor							2006983.36		No supporting documents produced for verification in time allowed by RP
13	Wadhwa Dyes & Chemicals	22-10-2021	768607.22	768607.22	Operational Creditor							-		
14	Pooja Chemicals	23-09-2021	3263848.00	2827069.00	Operational Creditor							436779.00		Partly admitted on basis of supporting documents
15	Mangala Chemicals	01-10-2021	9620781.00	965851.00	Operational Creditor							8654930.00		Partly admitted on basis of documents like debit notes issued by Corporate Debtor found by RP after admitting the claim earlier
16	Sameer Sales Pvt Ltd	20-09-2021	23686186.00	20870476.00	Operational Creditor							2815710.00		Partly admitted on basis of supporting documents submitted to RP
17	Sai Traders	19-10-2021	8334671.00	34049.00	Operational Creditor							8300622.00		The claim has been partly admitted based on documents like NCLT order dt.03/12/2020 vide IB/(ND)3171/ND/2019 found by RP showing dispute between claimant and Corporate Debtor
18	Kapila Colours Pvt. Ltd.	22-12-2021	714449.00	714449.00	Operational Creditor							-		
<b>Total</b>			<b>73092692.58</b>	<b>48368816.22</b>								<b>2,47,23,876.36</b>		

73092292.58 48368816.2

Annexure - 9

Name of the Corporate Debtor : Samtex Desinz Pvt Ltd Date of commencement of CIRP : 2.09.2021 List of creditors as on :15.01.2022

List of other creditors (Other than financial creditors and operational creditors)

Amount in Rs.

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of Contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in COC					
			0	0	NA	0	0	NA	0	0	0	0.00		
			0.00	0.00	NA	0	0	No	0	0	0	0		